
Yash Nachrani Vs Pardesi Constructions Private Limited & Anr

Company Appeal (AT)(Insolvency) No. 625 Of 2022

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: March 13, 2023

Acts Referred:

Insolvency and Bankruptcy Code, 2016 â€” Section 8, 8(2)(b)], 9, 9(1), 9(2), 9(5)(2)(d), 61

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Krishnendu Datta, Karun Mehta, Pratiksha Mishra, Varsha, Sandeep Bajaj, Vipul Jai, Mayank Biyani, Debopriya Moulik

Final Decision: Dismissed

Judgement